

(9)

Central Administrative Tribunal, Principal Bench

Original Application No. 1460 of 2003

New Delhi, this the 23rd day of June, 2003

Hon'ble Mr. Justice V. S. Aggarwal, Chairman
Hon'ble Mr. S. K. Naik, Member(A)

Smt. Sheela Devi (Senior Clerk)
R/o Village Sewaya, Post Modipuram
Distt. Meerut)

.... Applicant

(By Advocate: Shri V.P.S. Tyagi)

Versus

1. The Director General of
Indian Council of Agricultural Research,
Krishi Bhawan, New Delhi

2. The Project Director
Project Directorate for Cropping System,
Modipuram Meerut

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Without prejudice to the rights of the applicant to pursue the matter with the respondents, learned counsel does not press the present application and seeks permission to withdraw the same.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

dkm

(S.K. Naik)
Member(A)



(V.S. Aggarwal)
Chairman

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